

Committee is not under the Ministry of Information and Broadcasting but under the auspices of the Ministry of Education.

**Manufacture of Earth-moving Equipment**

\*1916. **Shri L. Achaw Singh:** Will the Minister of Commerce and Industry be pleased to state whether any scheme has been received from the indigenous manufacturers for the manufacture of earth-moving equipment in India?

**The Minister of Industry (Shri Manubhai Shah):** Yes, Sir.

**State Trading Corporation of India (Private) Ltd.**

\*1917. **Shri V. C. Shukla:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of business deals in which the State Trading Corporation of India (Private) Ltd., has acted as commission agents or brokers since its inception;

(b) the total amount involved in such deals; and

(c) the amount of commission accruing to the State Trading Corporation on these deals?

**The Minister of Commerce (Shri Kanungo):** (a) to (c). The State Trading Corporation acts in a variety of ways in promoting and concluding business transactions. It does direct trading in minerals, and some other commodities, it implements Government's policies in regard to equalisation of prices and economical use of transportation facilities in commodities like cement; it helps its business associates to build up contacts and promote exports; it arranges link transactions, facilitating additional exports in exchange of imports of essential items of machinery and industrial raw materials from new sources of supply. The Corporation's role in some instances is analogous

to that of a commission agent or broker in bringing the buyers and sellers together, but out of the variety of the business techniques and modes employed by the State Trading Corporation, it is regretted, it is not easy to identify and classify purely commission agency business and isolate the amounts earned for such services.

**Import of Tractors**

\*1923. **Shri Yajnik:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the imports of tractors and its spare parts have been drastically reduced within the last two years, giving the value of these imports;

(b) whether agricultural production is adversely affected by the drastic reduction in the import of tractors; and

(c) the amount of foreign exchange saved by the reduced import of tractors?

**The Minister of Commerce (Shri Kanungo):** (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 53].

**Export of Indian Cotton Textiles to U.K.**

\*1924. **Shri Rameshwar Tanti:**  
**Shri Bhogji Bhal:**  
**Shri Harish Chandra Mathur:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the British Textile Association has requested India to restrict exports of Indian textile goods to U.K.;

(b) if so, what is the reason for this request; and

(c) what steps have been taken to safeguard the interest of the Indian textile industry in its export to U.K.?